

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 105 OF 2019

Dated : 30th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Adani Electricity Mumbai Limited	Appellant(s)
Vs.		
The Maharashtra Electricity Regulatory Commission & Ors.	Respondent(s)

Counsel for the Appellant(s) : Mr. Ramanuj Kumar
Mr. Manpreet Lamba
Ms. Priyal Modi

Counsel for the Respondent(s) : Ms. Pratiti Rungta
Mr. Shivankur Shukla for R-1

ORDER

Learned counsel for the Respondent No. 1 permitted to file memo for adopting the earlier counter affidavit filed by the Respondent No. 1.

List this matter on **16.12.2019**. In the meantime, issue public notice.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj